

LIST OF TOTAL NO. OF CASES RANDOMLY ALLOCATED DURING THE MONTH OF December-2025

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (NO. OF CASES RANDOMLY ALLOCATED)
1	TIS HAZARI COURT	CENTRAL	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	784	CS (COMM)	5
					OMP (I) Comm	1
					Misc. DJ	2
					Execution (Comm)	4
2	TIS HAZARI COURT	CENTRAL	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	785	CS (COMM)	5
					OMP (I) (COMM)	2
					OMP (COMM)	1
					M/DJ	1
					EXECUTION	5
3	TIS HAZARI COURT	CENTRAL	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	786	CS (COMM)	9
					OMP (I) Comm	3
					MISC DJ	3
					Execution (Comm)	3
4	TIS HAZARI COURT	CENTRAL	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	787	CS (COMM)	2
					EXECUTION (COMM)	7
					M-EX	1
					OMP (I) (COMM)	2
					OMP (MISC.) (COMM)	1
5	TIS HAZARI COURT	CENTRAL	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	788	CS (COMM)	11
					COUNTER CLAIM	1
					MISC. DJ	2
					EXECUTION	2

					OMP (I) (COMM)	5
					OMP MISC. (COMM.)	1
6	TIS HAZARI COURT	CENTRAL	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZARI COURT CENTRAL DELHI	789	CS(COMM)/OMPI/EXECUTION /ARBT./MISC. DJ	24
7	TIS HAZARI COURT	CENTRAL	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07		CS(COMM) +COUNTER CLAIM	7
					OMP(I) COMM + OMP(COMM)	5
					EXECUTION	6
					MISC. DJ	2
8	TIS HAZARI COURT	CENTRAL	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	CS (COMM)	8
					EXECUTION	9
					OMP (I) (COMM)	4
					OMP (COMM)	2
					RP (CIVIL)	1
					MISC. DJ	7
					OMP MISC.	1
9	TIS HAZARI COURT	CENTRAL	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	CS (COMM)	10
					EXECUTION (COMM)	0
					OMP (I) (COMM)	3
					Mis DJ	0
10	TIS HAZARI COURT		SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	CIVIL	0
11	TIS HAZARI COURT		SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	TOTAL CASES E-FILED IN THE MONTH AND RET	20
12	TIS HAZARI COURT		SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	CS(COMM)	15
					OMP(I)COMM	7

					EXECUTION (COMM	1
					MISC DJ	3
					EX COMM AWARD BY ARB COMM	1
					M. EX	1
13	TIS HAZARI COURT		SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	CS(COMM) + COUNTER CLAIM	9
					OMP(I) COMM	3
					EXECUTION / EX. AWARD BY ARBITRATOR	6
TOTAL						165
14	TIS HAZARI COURT	WEST	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	789	cs	18
					OMP (I)	61
					Misc DJ	2
					Execution	7
					Ex Arb Comm	1
15			MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	790	CS COMM	15
					OMP COMM	1
					OMP I COMM	44
					EXECUTION COMM	6
					MISC DJ	5
16		WEST	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	791	CS (COMM)	13
					OPM(I)/ARBITRATION/MISC COMM	39
					MISC DJ	1
					COUNTER CLAIM	0
					EXECUTION	7

17			SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS (COMM)	12
					Execution (comm)	6
					OMP (COMM)	0
					OMP (I) (COMM)	54
					ARB. A (COMM)	0
					MISC. DJ	3
18			SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS (COMM.)	17
					EX (COMM)	5
					OMP(I)(COMM)	42
					MISC(DJ)	1
19			SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS(COMM)	14
					OMP(I)(COMM)	55
					EXECUTION (COMM)	14
					EXE. COMM AWARD	2
					Misc.- EX	1
					OMP (COMM)	1
TOTAL						447
20	PATIALA HOUSE COURT	NEW DELHI	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	4	CS(COMM)	24
					TRADE MARK	6
					ARBITRATION U/S 9	11
					ARBITRATRATION U/S 34	3
					OTHER ARBITRATION CASES	0
					MISC. DJ/ COUNTER CLAIM	9
					EXECUTION(COMM)	11
21			SH. BHUPESH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	24	CS (COMM)	31

					EX(COMM)	14
					OMP (COMM)	5
					OMP (I) (COMM)	26
					ARB. A	2
					COUNTER CLAIM	1
					MISC. DJ	3
22			MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03		SUIT FOR RECOVERY	21
					SUIT FOR TRADEMARKS	2
					EXECUTION PETITION	18
					OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	7
					APPLICATION U/S 151 OF CPC	1
					PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	16
TOTAL						211
23	SAKET COURT	SOUTH	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	614	CS (COMM)	6
					EX. COMM.	5
					EX. COMM. AWARD	3
					OMP (I) COMM.	118
24	SAKET COURT	SOUTH	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	503	CS (COMM)	9
				503	EX. COMM.	6
					EX. COMM. AWARD	3
					OMP (I) COMM.	126
25			SH. SANDEEP YADAV	614	CS (COMM)	8
					EX. COMM. (AWARD)	1
					OMP (I) COMM.	118
26			SH. AJAY KUMAR JAIN, DISTRICT JUDGE (COMMERCIAL COURT) (DIGITAL)-04	503	CS (COMM)	7
					EX. COMM.	5

					OMP (COMM)	1
					EX. COMM. (AWARD)	1
					OMP (I) COMM.	128

27			SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)		CS (COMM)	11
					EX. COMM.	2
					OMP (COMM)	1
					EX. COMM. (AWARD)	2
					OMP (I) COMM.	135
TOTAL						696
28	SAKET COURT	SOUTH-EAST	SH. LAL SINGH, DISTRICT JUDGE	18 BLOCK 1	COMMERCIAL	23
29	SAKET COURT		SH. LALIT KUMAR LD. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.	14	COMMERCIAL	22
30	SAKET COURT		SH. VRINDA KUMARI	20	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	0
31	SAKET COURT		MS. ANU GROVER BALIGA	21	Commercial Suit, & Execution Petition	4
32	SAKET COURT		MS. NEELAM SINGH	22	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	24
33	SAKET COURT		MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	23	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	0
34	SAKET COURT		MS. NIRJA BHATIA, DJ(DIGITAL)- 07SOUTH EAST DISTRICT,	30	--	-
35	SAKET COURT		MS VEENA RANI, DISTRICT JUDGE(COMMERCIAL COURT)	39	CS (COMM)-13 EX-11-, MISC. DJ -o OMP (COMM)-2, OMP (I) (COM)-2, ARBA -o, RTI -o	30
TOTAL						114
36	KARKARDOOMA	EAST	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	209	CS(COMM-74)	23
					OMP(COMM)-73	1
					OMP (COMM)-78	0
					OMP (COMM)-75	0
					ARB.A COMM	0
37	KARKARDOOMA	EAST	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	101	CS(COMM-74)	12

					OMP(COMM-73)	0
					OMP (COMM)-78	0
TOTAL						36
38	KARKARDOOMA	NORTH-EAST	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	74	CS (COMM)	11
					MISC. DJ	5
					EXECUTION PETITION	7
					EXECUTION (COMM) AWARD BY ARB. COMM.	6
TOTAL						29
39	KARKARDOOMA	SHAHDARA	SH. SUDESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-01	57	CS(Comm)	9
					EXECUTION	4
					MISC.DJ CASE	1
40			MS. KIRAN BANSAL	56	CS(Comm)	23
				56	EX COMM	9
					OMP COMM	1
					MISC DJ	1
41			SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	303	CS(Comm)	11
					EXECUTION	9
					MISC.DJ CASE	3
42			SH. PAWAN KUMAR MATTO DJ (COMM-04)		CS(COMM)	18
					Ex	7
					misc	5
					RBT/RESTORED	1
TOTAL						102

43	ROHINI COURT	NORTH-WEST	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	758	CS(COMM)	26
					OMP	35
					MISC DJ	1
					EX	24
					COUNTER CLAIM/CONTEMPT PETITION	1
44			SH.DEVENDER KUMAR JANGALA	759	CS(COMM)	31
					OMP(Comm.)/OMP (I)(Comm.)	78
					MISC DJ/RTI	1
					EX	26
TOTAL						223
45	ROHINI COURT	NORTH	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	760	CS(COMM.)	27
					OMP(Comm.)& OMP (Comm)	52
					EXECUTION	19
					Misc. Application DJ	6
46		NORTH	SH. RAKESH KUMAR-II, DISTRICT JUDGE (COMMERCIAL)		CS(COMM.)	27
					OMP(Comm.)& OMP (Comm)	47
					EXECUTION	10
					MISC DJ	2
TOTAL						190
47	DWARKA COURTS	SOUTH WEST	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01)	603	CS (COMM)	13

					OMP (COM)	2
					OMP (I) (COMM.)	122
					EX COMM AWARD	3
48	DWARKA COURTS		SH. BALWANT RAI BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-02	613	CS (COMM)	9
					OMP (COM)	1
					OMP (I) (COMM.)	153
49	DWARKA COURTS		SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	614	CS (COMM)	13
					OMP (I) (COMM.)	133
					COUNTER CLAIM	1
					EX COMM AWARD	2
50	DWARKA COURTS		SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	509	CS (COMM)	13
					OMP (COM)	1
					ARB (COM)	1
					OMP (I) (COMM.)	140
					EX COMM AWARD	5
TOTAL						465
GRAND TOTAL						2213